NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/51/2016

NAME OF THE PETITIONER(S)

: B. Parthasarathy

NAME OF THE RESPONDENT(S)

: Talent Capital India Private Ltd and 3 others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

ROHAN RAJASEKARAN for S.P. RAGHUNATHAN

Counsel for RI-R3 PoD. R

Cibi Virha

Peliti

ORDER

Counsel representing both the parties are present. Both the counsel submitted that the matter was almost settled, but in view of some correspondence, there is a misunderstanding between the parties. They submitted that the parties may be present on the next date of hearing for seeking clarifications. Considering their submissions, both the parties in TCP/51/2016 and TCP/64/2016 are directed to be present on the next date of hearing alongwith their counsel. Put up on

19.06.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)

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